

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 124

IA No. 56/2021

In

CP (IB) No. 135/Chd/Hry/2018  
(Admitted)

**IN THE MATTER OF:**

Bank of India

...Petitioner

Vs.

Anand Tex India Pvt. Ltd.

...Respondent

**Under Section:** 7, 66, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 22.07.2024.

-sd-  
Court Officer

June 05, 2024  
SM